

**Central Administrative Tribunal
Principal Bench**

OA No. 1521/2018

This the 21st day of December, 2018

***Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. K.N.Shrivastava, Member (A)***

1. Anupam Tripathi (Aged about 28 years)
S/o Sh. Ravindra Mani Tripathi,
Candidate for Civil Services Exam, 2018 in Group 'A'
R/o Gram Belwai, Post Belwai,
Dist. Sultanpur, U.P.-228171

And 311 others as per memo of parties

.. Applicants

(By Advocate : Shri Amitabh Sinha)

Versus

1. Union of India
Through Secretary,
Ministry of Personnel, Public Grievances
And Pension, North Block,
Central Secretariat, New Delhi-110001.
2. Union Public Service Commission,
Through its Secretary,
Dholpur House,
Shahjahan Road,
New Delhi.

.. Respondents

(By Advocate : Shri Hanu Bhaskar for respondent no.1
Shri R.V.Sinha for respondent no.2.)

ORDER (ORAL)**By Justice L. Narasimha Reddy, Chairman**

Learned counsel for applicants states that he has been instructed to withdraw the OA and seeks permission. Permission is accorded. OA is dismissed as withdrawn.

(K.N.Shrivastava)
Member (A)

(Justice L.Narasimha Reddy)
Chairman

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